NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 44(ND)2016 **CA. NO**.

CORAM:

PRESENT: SH. M.K.HANJURA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016

NAME OF THE COMPANY: M/s. Vijay Shankar Singh V/s. M/s. Grand Vision Tour & Travesl Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Ranged Sirgh

Petature

Vinagak (nivertain R-1, R, 2, R-3)

Advocat

D/1101/07

ORDER

Learned counsel for the parties are present. Learned counsel shall within a week's time file 2 additional sets of paper books. Learned counsel shall also file the synopsis, the written submissions and the list of judgments, if any, on which they intend to rely within the period provided above.

List on 14.12.2016 for arguments.

(Maharaj Krishan Hanjura) Member (Judicial)